

[Translation]

Chinese proposal to set up Cloth Mills4450. SHRI SHAILENDRA KUMAR :
SHRI BENI PRASAD VERMA :

Will the Minister of TEXTILES be pleased to state :

(a) whether any Chinese company has proposed to the Government to set up Textile mills in India;

(b) if so, the objects of China in this proposal; and

(c) the details of the decision taken by the Government thereon ?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) to (c) Embassy of India in Beijing has informed that a Chinese company had approached them with a proposal to set up a textile mill in India in cooperation with an Indian company. Machinery and technology would come from the Chinese and the Indian side would need to provide the factory building, managerial personnel and workers.

As no formal application has been received from the Chinese company, no decision is expected.

[English]

Assistance by NABARD for Roads and Bridges4451. SHRI H.G. RAMULU :
SHRI TATHAGATA SATPATHY :

Will the Minister of FINANCE be pleased to state :

(a) whether NABARD provide financial assistance for the construction of roads and bridges;

(b) if so, the amount provided for this purpose during the last three years, year-wise and State-wise;

(c) whether the Karnataka Government had sought any loan from NABARD for relaying approach roads to tourist centres in the State;

(d) if so, the amount of loan sought for and the number of tourist centres proposed to be covered with the above loans;

(e) the total amount released by NABARD during 1997-98 to Karnataka for the construction of roads and bridges; and

(f) the number of roads and bridges taken up under the NABARD assistance in Bellary district of the State ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) National Bank for Agriculture & Rural Development (NABARD) provides financial assistance to State Governments for construction of road and bridge projects under Rural Infrastructure and Development Fund (RIDF). The State-wise details of the amount provided by NABARD under RIDF for roads and bridges to State Governments during the last three years, year-wise and State-wise are given in statement attached.

(c) and (d) NABARD has reported that no proposal has been received by them from the Government of Karnataka for grant of financial assistance under RIDF for relaying approach roads to tourist centres in the State.

(e) NABARD has reported that it has released an amount of **Rs. 23.60 crores** during the year 1997-98 for the completion of projects relating to rural roads and bridges in Karnataka.

(f) The number of roads and bridges taken up under the RIDF assistance provided by NABARD in Bellary district of Karnataka is given below :

Scheme	Number of	
	Roads	Bridges
IRDF-II	3	6
RIDF-III	14	1

Statement

State-wise details of the amount provided by NABARD for roads and bridges under RIDF during 1995-96, 1996-97 and 1997-98

(Rs. in lakhs)

Sl. No.	Name of State	1995-96		1996-97		1997-98	
		Bridges	Roads	Bridges	Roads	Bridges	Roads
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	-	-	1961.24	11800.99	5676.93	8778.21
2.	Assam	-	-	6329.21	-	1607.22	-
3.	Gujarat	-	-	-	5625.00	2700.00	5400.00
4.	Haryana	-	-	-	-	310.50	882.00

1	2	3	4	5	6	7	8
5.	Himachal Pradesh	-	-	-	2442.00	130.08	4510.95
6.	Jammu & Kashmir	-	-	-	805.67	-	-
7.	Karnataka	-	-	5131.68	7054.20	2643.43	13969.40
8.	Kerala	-	-	3556.58	-	3420.92	3501.85
9.	Madhya Pradesh	-	-	-	-	3106.72	8919.55
10.	Maharashtra	-	-	-	-	972.51	24458.48
11.	Meghalaya	-	339.42	-	-	238.50	586.09
12.	Orissa	2310.58	-	4625.00	832.00	5173.36	1469.12
13.	Punjab	-	-	-	-	242.04	1419.86
14.	Rajasthan	-	-	695.45	8689.50	1520.36	5162.00
15.	Tamil Nadu	-	-	1434.60	23596.39	7594.95	12607.07
16.	Uttar Pradesh	-	-	11237.52	21599.02	2709.30	14664.08
17.	West Bengal	-	-	2842.00	7341.30	487.29	14823.76
Total		2310.58	339.42	37813.28	89796.07	38534.11	121152.40

[Translation]

[English]

Procurement of Jute and HDPE Bags

4452. SHRIMATI SHEELA GAUTAM :
SHRI SHIVRAJ SINGH CHOUHAN :

Will the Minister of TEXTILES be pleased to state :

(a) the details of outcome of the inquiry conducted into the alleged irregularities committed in the procurement of Jute and H.D.P.E. bags through Central Procurement Committee in the year 1996;

(b) whether the Government have made any improvement in the present procurement system; and

(c) if so, the details thereof ?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) Office of the Jute Commissioner is not aware of alleged irregularities committed in the procurement of Jute and H.D.P.E. bags through Central Procurement Committee in 1996 and the outcome of the inquiry conducted into the matter.

(b) and (c) Improvement is a continuing process. The procurement of B. Twill bags is now spread throughout the year, as far as possible. Previously, major procurement was done at Rabi and Kharif harvesting times.

Industrial Area damage due to Cyclone

4453. SHRI GORDHANBHAI JAVIA : Will the Minister of INDUSTRY be pleased to state :

(a) the details of damage caused to industrial area due to recent cyclone;

(b) the details of damage in terms of Rupees;

(c) the time by which the Industries are likely to function as before; and

(d) the steps taken by the Government in this regard ?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) Damages caused, by recent cyclone in Gujarat, to the affected units is estimated to be Rs. 17,940.43 lakhs (approximately) excluding some large Projects like M/s. Reliance Petroleum Ltd. and Essar Oil Ltd., Jamnagar.

(c) This information will vary from unit to unit, and hence it is not assessable in general.

(d) Government of Gujarat has called a special meeting of State Level bankers Committee, to support the industries by way of loans.

A special scheme for interest subsidy to SSI Units is also under consideration of the State Government. Small